

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

14. IA/1637/2021 In C.P. (IB)/364(MB)2021

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: YES Bank Limited
V/s
E Commerce Magnum Solution Ltd.

Section: 7 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

Counsel, Nasrin Shaikh i/b Indus Law appeared for the Financial Creditor.

Counsel, Pulkit Sharma i/b Devanshu Desai appeared for the Corporate Debtor. At the request of Counsel appearing for the Financial Creditor, list this matter on **13.06.2023**.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)